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nol have experience of school education is not, therefore, tenable.

As regards the other allegation that a candidate chosen for Teacher Education has no experience of this line though he Was a Reader at the Aligarh Muslim University it is stated that Dr. Baqer Mehdi has been an employee ot' the Council since 1954 and still holds a lien on his post in N.C.E.R.T. He was on deputation as Reader in Psychology in the Aligarh Muslim University.

Only 5 years experience as Reader is prescribed and that also only for N.C.E.R.T, employees claiming IO years or more service in the Council. Others need have only 10 years teaching or postdoctoral research experience. No specific period of service as Reader has been prescribed for such persons. Two candidates selected have 3-4 years experience as Reader. One of them bas 10 year's experience as lecturer etc. The other candidate has 7 years experience in college teaching. The Selection Committee can relax this requirement in the case of candidates of exceptional merit. The candidate in question has 36 research papers to his credit.

The Teacher Education Department was never closed as recommendation of the Review Committee in this regard was not accepted by the Government. As such, the question of N.C.E.R.T, having to revive it for accommodating anyone does not arise at all. Among those selected for the posl of professors in education no one is meant specifically for Teacher Education Department and the question of accommodating anyone from amongst the selected candidates does not arise

The Executive Committee in its meeting held on 22nd Sffarch, 1973, had sanctioned three posts Of professors and three posls of readers for a full-fledged unit for Examination Reform in view of the importance of the subject. Professors/ Readers of Education were to be appointed in the Unit. No post was adveitkeil for a specialist in Examination Reform.

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No one has recently left the Council rejoin original Institutes out of frustration. As a matter of faci, many of the Council's employees who had gone on deputation to other organisations, have considered it profitable to return to the Counci! after putting in two to three years service elsewhere. As for Dr. R. H. Dave taking up an assignment in the International Institute of Education at Hamburg, the Council encourages its employees to take up assignments in the various U.N. bodies. Dr. Dave was a Professor in the Council and still has a lien on the post of Professor in N.C.E.R.T.

to Questions

Russian experts were a part of the UNESCO Team which assisted in the Secondary Science "leaching Project. There were nationals in the Team from Canada, Britain. New Zealand, etc.

Ganjam tort at Orissa

*638. SHRI L. MAHAPATRO: Will the Minister of EDUCATION, SOCIAL WI I FARE AND CULTURE be pleased to state:

- (a) whether the Fort at Ganjam in Orissa, has been put under the Archaeo logical Survey of India and work, on its renovation has been initiated; and
- (b) if so, whal is the amount earmark ed and the expenditure incurred thereon to make it a tourist attraction?

IHE MINISTER OT EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) The fort is now under the protection of the Government of Orissa who have initiated the repair work.

(b) According to the information obtained from the State Government, the expenditure incurred by that Government from 1969 up to this year is Rs. 56,861. An amount of Rs. 90.000 has been earmarked for the preservation of the monument by the State Government in their Fifth Five-Year Plan proposal.